

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.10.2020

ORDER NO. 83 of 2020

Hon'ble President is pleased to partially modify the roster order no 70 of 2020 for **CESTAT, Chandigarh** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. Ashok Jindal, Hon'ble Member (Judicial) Sh. Sanjiv Srivastava, Hon'ble Member (Technical) and	From 23.11.2020 to 27.11.2020	Customs, Excise and Service Tax Division Bench matters.

Note :

1. The Roster Order no. 82 of 2020 is recalled.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar K.S.)
Registrar

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Asst. Registrar